

C I R C U L A R

Sub:- PUBLIC SERVICES - A.P.J.M.S.S. - Declaration of probations of the individuals, who have completed the period of probation in the respective category - Certain information and proposals - Called for.

Ref:- Office note dated 07.08.2021 and orders passed thereon.

All the Judicial Officers in the District are hereby requested to submit proposals for declaration of probation in respect of eligible employees working in their respective Courts as on **01.07.2021** under A.P.J.M.S.S. (which includes Process Servers and Office Subordinates) by **21.08.2021**, in the following.

P R O F O R M A

Name of the Court:

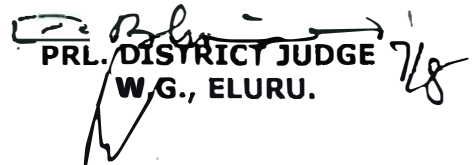
S.No	Name and Designation of the Employee	Date of appointment /Promotion	Date from which working in the present post.	Punishments / E.O.L., E.L/M.L and Half pay leave if any. (furnish details).	Date from which Probation is to be declared	Remarks

Note:- 1) The concerned Chief Ministerial Officers shall invariably certify as to the correctness of the information being furnished, with reference to the Service Register of the concerned Individuals.

2) The Service Registers of the employees need not be submitted.

3) Any discrepancy in furnishing information will be viewed seriously and necessary action will be taken against C.M.Os. concerned.

4) The proposals submitted after due date will not be considered.


PRL. DISTRICT JUDGE
W.G., ELURU.

To
All the Judicial Officers in the District.

Copy to

The Senior Superintendents, Account Section and Central Nazareth Section and Superintendent, Copyist Establishment, Prl. District Court, W. G., Eluru, with a direction to furnish requisite information to the Administrative Officer within the time stipulated.

The Incharge System Officer, Principal District Court, Eluru, with a direction to upload the same in the District Court's website and send **mail** to the concerned Courts.

010 EN 3416
07/8/2021

REGISTER OF PROBATIONERS

1. Service, Class or Category :
2. Name of the Probationer :
3. Date of Appointment to the :
Service, Class or Category
4. Period of Probation :
Prescribed
5. Period of Service in such :
Class or Category in the High
Service or Category which
counts for Probation in the
Category in Question
6. Date of completion of :
Probation, if further service
Continuous
7. Tests, if any to be passed :
during probation
8. Whether the probationer has :
passed them before date of
completion of probation and
if not whether he has applied
for the tests before the
expiry of the period of
probation
9. Date of publication of results :
of the tests and whether he
has passed them
10. Date of submission of :
probationers case for orders
of the appointment authority
as to the probationer's
sustainability for full
membership
11. Remarks of the Presiding :
Officer

SIGNATURE OF THE OFFICER